

1	2	3
26.	D & N Haveli	6,233
27.	Delhi	25,195
28.	Goa	35,284
29.	Daman & Diu	1,199
30.	Lakshdweep	—
31.	Mizoram	9,527
32.	Pondicherry	77,203

MINIMUM WAGES FOR AGRICULTURAL LABOUR

1686. Dr. Sudhir Ray : Will the **Minister of Labour** be pleased to state :

(a) whether the Government propose to bring forward a Bill guaranteeing minimum wages to agricultural labourers;

(b) if so, the details thereof; and

(c) the time by which it is likely to be introduced?

The Minister of Labour (Shri P.A. Sangma) : (a) to (c) The existing Act viz., The Minimum Wages Act, 1948 applies inter-alia to agricultural labourers.

INDIAN BUSINESSMEN DELEGATION TO USA

1687. Shri Udaysingrao Gaikwad : Will the **Minister of Commerce** be pleased to state :

(a) whether the Government have given permission to the Indo-American Chamber of Commerce and Industry to lead delegation of Indian Businessmen to U.S.A. in September, 1995;

(b) if so, the details thereof;

(c) whether any guidelines have been laid down for this delegation during their visit to USA;

(d) if so, the details thereof with its objectives;

(e) whether some criteria for selection of Indian businessmen has been prescribed;

(f) if so, the details thereof;

(g) whether the country will be benefited with such visit; and

(h) if so, the details thereof and if not, the reasons, therefor?

The Minister of State of the Ministry of Commerce (Shri P. Chidambaram) : (a) to (h) The Indo-American Chamber of Commerce have intimated that they are mounting a business delegation to US in September 1995. The composition of the delegation is decided by the Chamber as per criteria evolved by it and no formal Government permission or participation is involved. The Chamber has also intimated that the focus of the delegation will be Automobiles Components Sector, Private Sector delegations of this type help Indian Companies to explore the US market as well as explore possibilities of jointly exploring third country markets for manufacture and exports.

REPORTS BY COST ACCOUNTS BRANCH MINISTRY OF FINANCE

1688. Shri Upendra Nath Verma : Will the **Minister of Finance** be pleased to state :

(a) the details of reports sent by Cost Accounts Branch to the various Ministries during the last three years, year-wise;

(b) the details of recommendation contained in each report; and

(c) the details of the recommendations of the Cost Accounts Branch which have not been accepted ?

The Minister of Finance (Shri Manmohan Singh) : (a) Details of reports sent by Cost Accounts Branch to various Ministries/Departments during the last three years are given in the **Statement** enclosed.

(b) Recommendations, inter-alia, include price fixation of products/services, verification of escalation claims, wage structure, cost accounting systems, etc.

(c) It is for the user Ministry/Department to take a view on the Reports of the Cost Accounts Branch. They do not always keep the Cost Accounts Branch informed of the action taken by them.

Statement

Details of reports sent by Cost Accounts Branch to various Ministries during the last three years, i.e. 1992-93, 1993-94 and 1994-95

Sl. No.	Subject	User Ministries
1	2	3

A. Studies Done During 1992-93

- | | | |
|----|----------------------------------|----------------------|
| 1. | Verification of Escalation Claim | Ministry of Defence |
| 2. | Verification of Escalation Claim | Ministry of Railways |